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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA No.1903/2004

New Delhi this the 6th day of August, 2004

Hon'ble Mr. Justice V.S.Agarwal, Chairman
Hon'ble Mr.S.A.Singh, Member (A)

Shri Suresh Chand (P.E.T.)
Rajkiya Sarvodaya Bal Vidyalaya
No.2, Shakarpur, Madhuban Road,
Delhi-110092 and
R/o D-150, Ganesh Nagar,
Pandav Nagar Complex, Delhi-92.

...Applicant
(By advocate: Shri V.P.Singh)

VERSUS

1. Director of Education,
Directorate of Education,
Govt. of NCT of Delhi,
Old Sectt. Delhi.
2. N.C.T.of Delhi
Secretariate, I.P.Estate,
I.T.O.New Delhi
through its Chief Secretary.

...Respondents

O R D E R (ORAL)

By Justice Shri V.S.Agarwal:

By virtue of the present application, the applicant seeks a direction to promote him from the post of Physical Education Teacher to the post of P.G.T. Physical Education Teacher on the basis of eligibility list for the year 2001. The applicant in this regard has submitted a representation on 7.7.2004, copy of which is at annexure A-1.

2. At this stage when the rights of the respondents are not likely to be affected, we deem it unnecessary to issue a show-cause notice while disposing of the present application.
3. It is accordingly directed that respondent no.1 would consider the said representation and pass an

VS Ag

(2)

appropriate speaking order preferably within six months from the receipt of a certified copy of the present order and communicate it to the applicant. O.A. is disposed of.


(S.A.Singh)
Member(A)


(V.S.Agarwal)
Chairman

/kdr/